Suppl. Cause List No. 1 Sr. No. 03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 211/2019

Avinash KumarApplicant

Through:-Mr. Jasbir Singh Jasrotia, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through: - Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Learned counsel for the applicant seeks time to file the medical record of the father of the applicant. Prayer granted.

List on 12.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 04.06.2020 Pawan Chopra